

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

11

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 08-02-2019,

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2017
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD + 3
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	G. SHREEPAL	Respondent	
	G.P. Jain	Petitioner	G.P. Jain
	Manoj Choudhary	"	Manoj Choudhary

ORDER

Counsels for both the parties are present, submitted that still they are in the process of completion of the terms and conditions of the settlement, and prayed for time. At request, time is enlarged. Put up on **02.04.2019 at 10.30 A.M.**

(Ch. MOHD. SHARIEF TARIQ)
Member (Judicial)